

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-392/ND/2020

IN THE MATTER OF:

Sellowrap Industries Pvt Ltd.
V/s
Nibha Enterprise Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 06.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

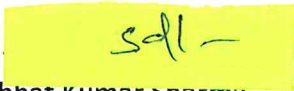
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to Colloquium of the members, the matter is adjourned to **13.03.2020.**


Prabhat Kumar Sharma
(Court Officer)